

Format for quarterly compilation of data:

CASES INSTITUTED AND DISPOSED IN THE II QUARTER OF THE YEAR 2020

HIGH COURT OF SIKKIM

Name of the High Court	Quarter	Cases brought forwarded from the previous quarter (Nos.) (Civil/Criminal)			Freshly instituted cases (Nos.) (Civil/Criminal)			Disposed of cases (Nos.) (Civil/Criminal)			Pending cases at the end of the Quarter (Nos.)		
		Civil	CrI.	(Civ.+CrI.)	Civil	CrI.	(Civ.+CrI.)	Civil	CrI.	(Civ.+CrI.)	Civil	CrI.	(Civ.+CrI.)
High Court of Sikkim	II	178	54	232	15	07	22	11	12	23	182	49	231

ANNEXURE-II

STRENGTH OF JUDGES

Total Sanctioned Strength (II Qtr.)	Total Working Strength (II Qtr.)	Vacancy
03	03	00

